NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 74/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE PARTIES: M. C. Chemicals & Anr.

V/s.

M/s. Behram Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
J. B.	MR. SHUBHABRATA CHAKRABORTI AND MR. VAIBHAN WM	for PETITIONERS	Swali
2.	Mr. AHURAMAZDA POSTUALA 116 WADIA GHANDY &C	Res. 2,4 and 5	AS.
3.	Archan Shah ib Rajani Acc		

<u>ORDER</u>

T.C.P. No. 74/397-398/CLB/MB/MAH/2010

At request of the parties, list this matter for hearing on 06.03.2017.

Sd/-

B.S.V. PRAKÄSH KUMAR Member (Judicial).

Sd/-

V. NALLASENAPATHY Member (Technical).